

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

No. HC.XXXVII-99/2013/*R95* /R. Cell

Dated Guwahati 2<sup>nd</sup> March, 2016

In partial modification of the Notification No. HC.XXXVII-99/2013/1133/R.Cell dated Guwahati 4-2-2016 in connection with filling up of vacancies of Stenographer Grade-I and Stenographer Grade-II in the Subordinate Courts of Assam by way of promotion, the High Court has been pleased to adjust the allotment of the following stenographers, as indicated below:

Sl. No.	Name of the candidate	Present Post & Place of working	Establishment	Reference Letter No. of Vacancy
1	Tikendrajit Barman	Steno Grade-III in the office of the CJM, Dhemaji	Steno Grade-I in the office of the MACT, Tezpur, Sonitpur	Against the newly created post vide letter No.JDJ/483/2013/13 dated 21-5-2015
2	Jayed Usmani Laskar	Steno Grade-III in the office of of the CJM, Hailakandi	Steno Grade-II in the office of the D&SJ, Hailakandi	Against the newly created post vide letter No.JDJ.291/2012/115 Dated Dispur 29-5-2015
3	Nozrul Islam Laskar	Steno Grade-III in the office of of the Special Judge, Assam	Steno Grade-II in the office of the D&SJ, Kamrup(M)	Against a newly created post vide letter No.JDJ.291/2012/115 Dated Dispur 29-5-2015

The appointing authorities of the respective establishments are directed to appoint the Stenographers within a period of 7 (Seven) days from today, after observing all necessary formalities.

By Order,

*2/3/16*  
(V.K. Chandak)

Registrar (Admin)-cum-IC,  
Centralized Recruitment

Memo No. HC.XXXVII-99/2013/*R96-1319* /R. Cell, Dated Guwahati 2<sup>nd</sup> March, 2016  
Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Deptt, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, for favour of information of his lordship.
4. The District & Sessions Judge, Sonitpur/ Karimganj/ Jorhat/ Kamrup (Metro)/ Kamrup, Amingaon/ Bongaigaon/ Dhubri/ Goalpara/ Dibrugarh/ Nalbari/ Kokrajhar/ Tinsukia/ Golaghat/ Darrang/ Cachar/ Karimganj/ Sivasagar/ Nagaon/ Chirang/ Dhemaji/ Barpeta/ Morigaon/Hailakandi for information and necessary action.
5. The Special Judge, Assam, Guwahati for information and necessary action.
6. The Judge, Designated Court, Assam, Guwahati for information and necessary action.
7. The Principal Judge, Family Court, Cachar for information and necessary action.

8. The Presiding Officer, Industrial Tribunal, Dibrugarh/Kamrup, Guwahati for information and necessary action.
9. The Presiding Officer, Labour Court, Dibrugarh/ Guwahati for information and necessary action.
10. The Presiding Officer/Member, MACT, Goalpara/Nalbari/Sonitpur, Tezpur for information and necessary action.
11. Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
12. The Chief Judicial Magistrate, Jorhat/ Nagaon/ Tinsukia/ Barpeta/ Sonitpur/ Hailakandi/ Morigaon/ Bongaigaon/ Golaghat/ Goalpara/ Nalbari/ Kokrajhar/ Karimganj/ Dhubri/ Darrang/ Cachar/ Dibrugarh/ Kokrajhar/ Dhemaji for information and necessary action.
13. Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
14. Assistant Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
15. Administrative Officer (Judl), \_\_\_\_\_, Gauhati High Court, Guwahati.
16. System Analyst Gauhati High Court, Guwahati. He is direct to upload the notification in the official website of Gauhati High Court immediately under the caption "Notification dtd. 2-3-2016 regarding adjustment of allotment of promoted Stenographers of the district courts of Assam".
17. Court Manager, Gauhati High Court, Guwahati.
18. PS to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of his lordship's kind information.
19. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
20. CA to Registrar General/Registrar (Vigilance)/Registrar (Admin)/Registrar (Judicial)/Registrar(Establishment), Gauhati High Court, Guwahati.
21. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidam, Guwahati for publication of the notification in the Assam Gazette.
22. The Stenographer concerned (.....) for information.
23. The High Court Notice Board.
24. The Order File.

2/3/16  
(V.K. Chandak)  
Registrar (Admin)-cum-IC,  
Centralized Recruitment,  
Gauhati High Court

D.P.  
2/3/16